

**GOVERNMENT OF JAMMU AND KASHMIR**  
**DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS**  
Civil Secretariat, Jammu/Srinagar

**Subject:** Distribution of criminal work amongst the Law Officers in the Jammu wing of the Hon'ble High Court.

**Government Order No. 7660-JK(LD) of 2023**  
**Dated. 02 - 06- 2023**

In partial modification of Government Order No.5671-JK(LD) of 2022 dated 02-08-2022, and on the recommendations of Ld. Advocate General, J&K, the re-distribution/ re-allocation of criminal acquittal appeals/cases/Habeas-Corpus cases amongst the following Law Officers in the Jammu Wing of the Hon'ble High Court of Jammu and Kashmir and Ladakh is ordered as shown against each:

| S. No. | Name of Law Officer with Designation S/Shri | Districts Allocated        |
|--------|---|----------------------------|
| 1.     | Dewakar Sharma,<br>Deputy Advocate General  | Kathua, Reasi and Udhampur |
| 2.     | Pawan Dev Singh,<br>Deputy Advocate General | Jammu, Poonch              |
| 3.     | Vishal Bharti,<br>Deputy Advocate General   | Samba                      |

By order of the Government of Jammu and Kashmir.

**Sd/-**  
**(Achal Sethi)**  
**Secretary to Government**  
Dated:02 -06-2023.

No: Law-Jud/153/2021-10.

Copy to the:

1. Learned Advocate General, J&K, Srinagar.
2. Financial Commissioner(Additional Chief Secretary), Home Department.
3. Director General of Police, J&K, Srinagar.
4. Commissioner Secretary to Government, General Administration Department.
5. Registrar General, High Court of Jammu and Kashmir and Ladakh, Srinagar.
6. Divisional Commissioner, Jammu.
7. Director General Prosecution, J&K, Srinagar.
8. All concerned Law Officers for information.
9. Director Archives, Archaeology and Museums, J&K, Srinagar.
10. Director Litigation, Jammu.
11. All officers of the Department of Law, Justice and Parliamentary Affairs.
12. Website Section, Department of Law, Justice and Parliamentary Affairs.
13. Government Order file.

*Ashish Gupta*  
02-06-23

**(Ashish Gupta)**  
Additional Secretary to Government